

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No. 219 - IA 220 of 2022
Item No. 220 - IA 316 of 2022
Item No. 221 - IA 1133 of 2022
In
CP(IB) 397 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

M/s Abhinandan Multitrade Pvt Ltd & Anr
V/s
M/s KSL & Industries

.....Applicant

.....Respondent

Order delivered on 14/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Dipen Sankhesara, Ld. Adv. a.w. Ms. Sanchita Chamoli, Ld. Adv.
For the Respondent	:Mr. Arjun Sheth, Ld. Adv. a.w. Ms. Rhea Sevak, Ld. Adv., Mr. Saumitra Chaturvedi, Ld. Adv. for Devika Trading Private Limited
For the RP	:Mr. Kiran Shah, CA

ORDER

IA/220(AHM)2022, IA/316(AHM)2022 & IA/1133(AHM)2022

IA/220(AHM)2022 & IA/316(AHM)2022

Learned Counsel Mr. Saumitra Chaturvedi appears for Devika Trading Private Limited and seeks time of 10 days to file reply in IA IA/220(AHM)2022 & IA/316(AHM)2022. Reply to be filed within ten days with copy to the other side. Rejoinder, if any, be filed within seven days of service of reply.

List for hearing on 26.07.2023.

IA/1133(AHM)2022

List for hearing on 26.07.2023.

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**